Ch. Ranbir Singh: Is Government aware of the fact that purchase of long staple cotton produced in Hissar and Rohtak district was suspended by

buyers. If so, what were the reasons? Shri Kidwai: I am not aware of this.

Shri Beli Ram Das: What steps, if any, has been taken by Government to introduce long staple cotton seeds in the state of Assam, particularly in Gharo hill districts where cotton is grown in abundance?

Shri Kidwai: The figures of acreage that I have given do not include Assam. Perhaps Assam climate is not suitable for the cultivation of cotton. I will enquire into it.

Dr. P. S. Deshmukh: Is the hon. Minister aware of the complaints of growers of long staple cotton that they are not getting proper prices?

Shri Kidwai: That is always the complaint of the producer.

Shri K. G. Deshmukh: May I know the varieties of cotton that are includ-ed in the list of long staple cotton?

Shri Kidwai: I have not yet become a cotton expert.

Kharif CROPS

*348. Dr. P. S. Deshmukh: Will the Minister of Food and Agriculture be pleased to state the position regard-ing kharif food crops in 1951-52 as reported by various State Governments?

The Minister of Food and culture (Shri Kidwai): A star A statement giving available information is placed on the Table of the House. [See Ap-pendix II, annexure No. 29.]

Dr. P. S. Deshmukh: The statement gives reports from fourteen States, four out of which mention damage due to floods as well as drought. May I know if there has been any calculation to find out what is the loss on account of floods and what is the loss on account of drought?

Shri Kidwai: I will be able to supply the details if the hon. Member gives notice.

Mr. Speaker: Next question.

Shri B. R. Bhagat: May I suggest, Sir, that along with question No. 349, question No. 351 which relates to the same subject may also be taken?

Mr. Speaker: Will it be convenient for the hon. Minister to answer both together?

Shri L. B. Shastri: Yes, Sir.

CHITTARANJAN LOCOMOTIVE FACTORY

*349. Shri P. T. Chacko: Will the Minister of Railways be pleased to

- (a) whether the plant at Chittaranjan has gone into actual production; and
- (b) if not, when it is anticipated to commence production?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) Yes.

(b) Does not arise.

CHITTARANIAN LOCOMOTIVE FACTORY

*351. Shri B. R. Bhagat: (a) Will the Minister of Railways be pleased to state whether the production target of the Chittaranjan Locomotive Works has been maintained according to schedule and if not, why not?

(b) What steps are being taken to expedite the manufacture of locomotive parts at Chittaranjan?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) No, mainly because of the delayed delivery of certain components from Locomotive Manufacturing Co., England with whom there is a Technical Aid Agreement.

(b) There is a carefully prepared plan by which the number and range of components manufactured at Chittaranjan are increased each year. At present 70 per cent. of the parts are being manufactured and it is expected by 1954 the target of 100 per, cent. manufacture will have been achieved.

Shri P. T. Chacko: May I know the capacity of the plants at present?

Shri L. B. Shastri: At Chittaranjan it is expected that the full single shift production target will be 120 complete locomotives plus 50 spare boilers.

Shri B. R. Bhagat: May I know the terms of the five year agreement en-tered into with the U.K. manufacturing concern and whether the measure of help rendered by them has been in accordance with the terms stipulated in that agreement?

Shri L. B. Shastri: Under the Technical Aid Agreement signed with the Locomotive Manufacturing Company of the United Kingdom they were required to supply a certain percentage of components from year to year. But they have not been able to keep up tothe target that was fixed. Therefore it became necessary for the Government to revise the target, and we now hope to get all the parts and components from the United Kingdom according to the latest agreement arrived at.

Shri B. R. Bhagat: May I know whether the Government of India propose to take up with the company its failure to fulfil the terms of the agreement?

Shri L. B. Shastri: The United Kingdom had their own special difficulty. The position deteriorated mainly on account of shortage of steel. The position, however, is under constant review and discussions between Locomotive Manufacturing company and Government of India.

श्री एम॰ एल॰ हिवेंदी: क्या माननीय मंत्री महोदय बतलाने की कृपा करेंगे कि चित्तरंजन में अभीतक कितने इंजन बन चुके हैं, और जो इंजन बने हैं क्या वह अच्छे साबित हए हैं।

[Shri M. L. Dwivedi: Will the hon. Minister please state the total number of locomotive-engines manufactured in Chittaranjan so far and whether those already manufactured have proved to be good?]

श्री एल० बी० शास्त्री: जी हा। अभीतक २७ इंजन बन चुके हैं और वह ईस्ट इंडियन रेलवे पर अच्छा काम कर रहे हैं।

[Shri L. B. Shastri: Yes, Twenty-seven engines have so far been manufactured and they are giving good service on the East Indian Railway.]

Shri K. K. Basu: May I know the extent of the loss suffered by the national exchequer due to the nonfulfilment of the agreement according to the time schedule by the United Kingdom company?

Shri L. B. Shastri: I am sorry law have not got that information.

know whether this factory produces any locomotive by the name of "Silver Arrow"?

Mr. Speaker: I do not see the point of the question.

Shri B. S. Murthy: May I know whether the Government will insist upon the loss suffered by us being made good by the United Kingdom company?

Mr. Speaker: I think that question—about national loss—was put and it has been already dealt with.

Pandit M. B. Bhargava: May I know the average cost of production of each locomotive in this factory and how it compares with that of the imported one?

Shri L. B. Shastri: I shall require notice for that.

Shri Nambiar: May I know whether Government are having a proposal to start a metallurgical industry to support the Chittaranjan workshop?

Mr. Speaker: Order, order. It is a suggestion for action.

SHRI GORWALA'S REPORT ON PUBLIC ADMINISTRATION

*352. Shri U. C. Patnaik: (a) Will the Minister of Home Affairs be pleased to state whether the Report on Public Administration by Shri A. D. Gorwala has now been examined by the Planning Commission and final recommendations made thereon?

(b) If the answer to part (a) above be in the affirmative, what are the steps taken or proposed to be taken by Government for eradicating nepolism and corruption and for promoting efficiency in the administrative machinery?

(c) Has the author of the said Report been examined by the Planning Commission and have the instances cited by him been duly examined?

The Minister of Home Affairs and States (Dr. Katju): (a) and (c). Shri A. D. Gorwala's report on Public Administration is under examination of the Planning Commission. The Commission discussed the Report with Shri Gorwala shortly after its presentation. In its final report on the Five Year Plan it hopes to make recommendations on a number of matters connected with strengthening and improvement of administrative machinery, specially in relation to implementation of development programmes.

(b) Does not arise, but as regards prevention of corruption, the recommendations made by Dr. Bakshi Tek Chand's Committee are under active consideration.